

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 635/(MAH)/2017
CA No.

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES: Soni Steel & Appliances Pvt.Ltd
V/s
Sumeet Appliances Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ankita Upadhyay	Advocate for Applicant	

ORDER

T.C.P. No. 635/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Adjourned to **20.11.2017**.

Sd/-

Bhaskara Pantula Mohan.
Member (Judicial)
12.09.2017.

Sd/-

M.K. Shrawat
Member (Judicial)